Integrated telecom players

1337. SHRI N.K. SINGH:

SHRIMATI MOHSINA KIDWAI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Telecom has issued notices to all integrated telecom players to conduct special audits of their accounts;
 - (b) if so, the details thereof;
- (c) whether Government has received complaints against some of them accusing them of shifting their revenues earned from access services to revenues from long distance services; and
- (d) if so, the facts thereof and action contemplated by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) No, Sir. Department of Telecommunications has issued notices to only four integrated telecom players to conduct special audits of their accounts namely-Reliance Communications, Bharti Airtel, Vodafone Essar and Idea Cellular. Notice to M/s Tata teleservices is under issue.

- (c) Government has received a reference from Telecom Regulatory Authority of India (TRAI) against Bharti Airtel in this regard.
- (d) This issue has been included in Special Audit. Necessary action, if required, will be taken after receipt of the Special Audit Report.

Release of 5 MHz of 2G spectrum

1338. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is true that his Ministry has agreed to release some 5 MHz of 2G spectrum for commercial purposes;
 - (b) if so, the details thereof;
- (c) in what manner his Ministry is planning to allot the above spectrum for commercial use;
- (d) whether it is true that his Ministry has entered into an agreement with the Defence Ministry for release of spectrum in 2G and 3G bands;
 - (e) if so, the details thereon; and